

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/4759/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri T.K. Bhattacharjee,
District & Sessions Judge, Goalpara.

Dated Guwahati the 11th December, 2020.

Sub: **Vehicle permission.**

Ref:- Your letter No. DJG/3991 dtd. 10.12.2020.

Sir,

With reference to the above, I am directed to inform you that you have been directed to dispose of the prayer of Smti. C. R. Saikia, Civil Judge & Asstt. Sessions Judge, Goalpara for permission to use vehicle to travel to Mangaldoi at her own expenses, at your end.

Yours faithfully,

sd/-

476/

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/4760-A, dated 11.12.2020

Copy to:

1. Smti. C. R. Saikia, Civil Judge & Asstt. Sessions Judge, Goalpara.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

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